GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3422 ANSWERED ON:12.02.2014 RULES FOR PROMOTION IN MTNL Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has received representations from the employees of MTNL on the existing promotion policy describing it as discriminatory;

(b) if so, the details thereof and the action taken by the Government in this regard;

(c) whether MTNL has imparted training of senior telecom officers to some category of officers;

(d) if so, the details thereof along with the number of officers who have been imparted such training; and

(e) the action taken by the Government to impart training to officers of all categories?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

(a) & (b) The Promotion Policy for Mahanagar Telephone Nigam Limited (MTNL) employees is approved by its Board of Directors. Representations on the promotion policy have been received by MTNL from some employees. All such representations are examined and disposed, as per rules, by MTNL.

(c) to (e) The Training is imparted to all the officers on promotion as per the standard policy of MTNL. Number of such executives/nonexecutives trained during the last year is 3050 (approximately).